

HIGH COURT OF JHARKHAND, RANCHI

NOTICE

(Inviting applications for Designation of Senior Advocate)

The Court has been pleased to extend the last date of applying for Designation of Senior Advocates till 8th December, 2023. As such, Advocates are requested to furnish particulars in the Proforma prescribed under **Rule 5(1)(b) of the 2019 Rules, as Form no. 2 of Appendix-A, on or before 08.12.2023**, in the office of the Chief Justice Secretariat till 5.00 P.M.

BY ORDER OF THE COURT

Dated: 01.12.2023

Sd/-

Memo No.- 905/C.J Secretariat

Mohammad Shakir

(Registrar General)